



Government of Jammu and Kashmir
Animal /Sheep Husbandry Department
Civil Secretariat, Jammu/Srinagar.

Notification,
Jammu, the 24 April, 2017.

SRO 198 In exercise of the powers conferred by section 16 of Jammu and Kashmir Prevention of Cruelty to Animals Act Samvat, 1990 (1934 AD), read with SRO 57 dated 13.02.2017, the Government of Jammu and Kashmir hereby appoint the following officers/officials as Inspectors for the purpose of carrying out the provisions of the said Act within the territorial jurisdiction shown against each:

S. No	Name of Officer	Area of Jurisdiction
1.	SDM, Bhawan, SMVDSB	Whole Village Purana Daroor & Dhar Vaishno Devi.
2.	Tehsildar, Bhawan, SMVDSB	
3.	Director Enforcement and Security, SMVDSB	
4.	Enforcement Inspectors, SMVDSB Banganga 03	Whole Village Purana Daroor.
5.	Deputy Manager, Banganga	
6.	Enforcement Inspectors, SMVDSB a. Adhkuwari:03 b. Sanjichhat:01 c. Bhawan:02	Whole Village Dhar Vaishno Devi.
7.	Deputy / Assistant/Jr. Manager, Adhkuwari. Sanjichhat, Bhawan & Bhairon Ghati.	

By order of the Government of Jammu & Kashmir.

Sd/-
(R K Bhagat) IAS
Commissioner/Secretary to the Government
Animal/Sheep Husbandry Department

No ASH/Plan/138/2016-PF (I)

Dated: 24 04.2017

Copy to the:

1. All Financial Commissioners.
2. Principal Secretary to Hon'ble Chief Minister.
3. Principal Resident Commissioner, J&K Government, New Delhi.
4. Director General of Police, J&K.
5. Principal Secretary to Hon'ble Governor.
6. All Principal Secretaries to Government.
7. All Commissioners/Secretaries to Government.

8. Divisional Commissioner, Jammu/Kashmir.
9. Chief Executive Officer, Shri Mata Vashino Devi Shrine Board.
10. Secretary to Government, Department of Law, Justice and Parliamentary Affairs.
11. All Heads of the Departments.
12. All Deputy Commissioners.
13. Secretary, J & K Legislative Assembly /Council.
14. Director information, J & K.
15. Director Archives, Archaeology, and Museums, J&K.
16. General Manager, Government Press, Jammu for publication in extra-ordinary issue of the Government Gazette.
17. Special Assistant to Hon'ble Minister of State for Animal/Sheep Husbandry and Fisheries Department for kind information of the Hon'ble Minister.
18. Addl. Private Secretary to Hon'ble Minister for Animal/Sheep Husbandry & Fisheries Department for kind information of the Hon'ble Minister.
19. Private Secretary to Hon'ble Deputy Chief Minister.
20. Private Secretary to all Cabinet Ministers /Ministers of State.
21. Private Secretary to Chief Secretary, J&K.
22. Private Secretary to Commissioner/Secretary to Government, Animal/Sheep Husbandry Department.
23. I/C website Animal/Sheep Husbandry Department.
24. Concerned Record /Stock file.


(Rajesh Lakhan) KAS

Deputy Secretary to the Government,
Animal/Sheep Husbandry Department.

24/4